

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5104/2006

(From the judgement and order dated 25/07/2003 in CRLA No. 228/1999
of The

HIGH COURT OF PATNA)

KULWANT SINGH @ KULBANSI SINGH

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With office report)

Date: 27/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Binay K Das,Adv.

Mr. Anil Kumar Shrivastava,Adv. (A.C.)

For Respondent(s)

Mr. Anukul Raj,Adv.

Mr. Gopal Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master